

1. NUMBER OF CASES INSTITUTED, DISPOSED AND PENDING RELATING TO WOMEN AS ON 01/12/2020 TO 31/12/2020.

OPENING BALANCE	INSTITUTION	DISPOSAL	PENDING
11	03	02	12

2. NUMBER OF CASES INSTITUTED, DISPOSED AND PENDING RELATING TO JUVENILE AS ON 01/12/2020 TO 31/12/2020.

OPENING BALANCE	INSTITUTION	DISPOSAL	PENDING
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3. NUMBER OF CASES INSTITUTED, DISPOSED AND PENDING RELATING TO PREVENTION OF CORRUPTION ACT, 1988 AS ON 01/12/2020 TO 31/12/2020.

OPENING BALANCE	INSTITUTION	DISPOSAL	PENDING
02	—	—	02

Prepared by:

Assistant Registrar
High Court of Sikkim
Gangtok

